

OFFICE OF THE DISTRICT & SESSIONS JUDGE, GHAZIPUR.

No: 99/४

Dated: April 29, 2022

ORDER

In view of the Hon'ble Court's Letter No. 7356/Main (P)/Admin.(A-3)/Allahabad: Dated 31-05-2019, working hour of the courts and offices of this Judgeship Ghazipur shall be as under;

From 01-05-2022 to 30-06-2022

Office hours : from 7:00 A.M. to 1:00 P.M.

Court hours : from 7:30 A.M. to 10:30 A.M.


from 11:00 A.M. to 12:30 noon.

There shall be lunch break between

10:30 A.M. to 11:00 A.M.

In the court of District & Sessions Judge, Ghazipur, the bail applications shall be heard at 8:30 A.M. and admission with Misc. applications shall be put up at 11:00 A.M. during the month of May & June, 2022.

Inform all the concerned accordingly. Also send copy to the President/Secretary of all the Bar Associations.


(Chandra Prakash Tiwari)
In-charge District Judge,

Ghazipur.

No. 99(खि)/४४

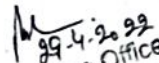
Date: 29.04.2022

29-04-2022

Copy forwarded to the following information and necessary action;

1. All the Judicial Officers of the Headquarter & Outlying Courts Saidpur and Mohammadabad, Ghazipur.
2. The Principal Judge, Family Court, Ghazipur.
3. The P.O. of MACT, Ghazipur.
4. The Chairman, Permanent Lok Adalat, Ghazipur.
5. The Secretary, District Legal Service Authority, Ghazipur for publication of news paper.
6. The Nyayadhkari, Gram Nyayalaya Tehsil-Jakhania, District- Ghazipur.
7. The President/Secretary, of all the Bar Associations, District Ghazipur.
8. The District Magistrate, Ghazipur.
9. The Superintendent of Police, Ghazipur.
10. The Chief Medical Officer, Ghazipur.
11. The Jail Superintendent, Ghazipur.
12. The System Officer Computer for uploading on the official website.
13. The Central Nazir for Display of the Notice Board.
14. The Senior Prosecution Officer, Ghazipur.
15. All the Office of the District Court, Ghazipur.

By order of the court


Chief Administrative Officer
Civil Court
Ghazipur